Central Administrative Tribunal Principal Bench, New Delhi

OA 93/2014

New Delhi this the 15th day of October, 2019

Hon'ble Sh. Pradeep Kumar, Member (A) Hon'ble Sh. Ashish Kalia, Member (J)

- Sh. S.K. Sinha,
 S/o Sh. Lakshman Sinha,
 R/o 10-C, CPWD Colony, CGHC,
 Vasant Vihar, New Delhi-110057.
- Sh. Gurmail Chand,
 S/o Late Sh. Nand Singh,
 R/o AA/30, IInd Floor, Shalimar Bagh,
 Delhi-1 10088.
- Dr. Shashi Prabha Kailash
 W/o Sh. Kailash Chandra Verma,
 R/o A-33, Kewal Kunj Apartment,
 Rohini, Sector-13, Delhi.

... Applicants

(By Advocate : Sh. M K Bhardwaj)

Versus

- Union of India
 Through Secretary
 Ministry of Information and Broadcasting,
 Shastri Bhawan, New Delhi.
- The Chief Executive Officer, Prasar Bharti Secretariat, PTI Building, New Delhi
- Director General,
 Doordarshan, Mandi House,
 New Delhi.
- Director General,
 Akashwani Bhawan,
 Sansad Marg, New Delhi.

...Respondents

(By Advocate: Sh. Rajeev Sharma)

ORDER (ORAL)

Sh. Ashish Kalia, Member (J)

Learned counsel for the applicants submitted that despite repeated efforts, the client has not contacted him. In view of this, we are of the view that the applicants have lost interest to pursue this case. Accordingly, OA is dismissed as infructuous for non prosecution.

(Ashish Kalia) Member (J) (Pradeep Kumar) Member (A)

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